

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
CAA-34/ND/2024

IN THE MATTER OF:

M/s. Shalimar Maintenance Services Pvt. Ltd.

...APPLICANT

Section

U/s 230-232 Second Motion

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :Mr. Kartikeya Goel, Adv and Mr. Praveen K
Bharti, Adv

For the RD :Adv. Jyoti Khurana

ORDER

Ld. Counsel on behalf of the Petitioner is present. Proxy Counsel for the RD is present and sought time to file their response. None appeared on behalf of the OL, Income Tax Department and RERA. List the matter on **05.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)